

**BY SPEED POST / FAX/ e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**HC.VII-167 (Pt.-III)/2014/569/A**

From:- Smti Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court  
Guwahati

To  
**The Registrar General  
High Court of Delhi  
New Delhi**

Dated- Guwahati, the 23<sup>rd</sup> January, 2018

Sub:- Nominations for the Regional Consultation for the Eastern Region including the North Eastern States, scheduled to be held on 03.02.2018 in the Calcutta High Court.

Ref. Your letter No. 1126 – 1147/Rules/DHC/2018, dated 12.01.2018

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati, has been pleased to nominate Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati to attend the 'Regional Consultation', scheduled to be held on 03.02.2018 in the Calcutta High Court.

The contact details of the **Private Secretary** to Hon'ble Mr. Justice Suman Shyam are given below:

Name & Designation : Shri Sukhamay Dey, Private Secretary to Hon'ble Mr. Justice Suman Shyam.

Mob. No. : 09706061676

e-mail id : [sukhamay2013@gmail.com](mailto:sukhamay2013@gmail.com)

Further, the following persons are also being nominated to attend the aforesaid Consultation –

| Sl. No. | Name & Designation   | Contact Details  |
|---------|--|--|
| 1.      | Shri Chandranshu Chaturvedy,<br>Research Officer, Judicial Academy,<br>Assam | Mob. No. –<br>09401101321<br>e-mail:<br><a href="mailto:ccvedy@gmail.com">ccvedy@gmail.com</a><br><a href="mailto:ja@assam.gov.in">ja@assam.gov.in</a> |

|    |  |   |
|----|--|---|
| 2. | Shri Bhupen Kumar Nath, OSD,<br>Gauhati High Court, Guwahati<br>[under order of appointment as Joint<br>Registrar (PM & P), Gauhati High<br>Court,<br>Guwahati-cum-CPC<br>(designate)] | Mob. No.-<br>099573-10410<br>094354-90042<br><br>e-mail:<br>bhupenknath@gmail.com |
|----|--|---|

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

AA 23.1.18

**Registrar (Judicial)**

Memo No.HC.VII-167(Pt-III)/2014/570 - 585/A, dated 23.01.2018

Copy forwarded for information and necessary action to:-

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar General, Calcutta High Court
5. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. Shri Reetesh Singh, Joint Registrar (Rules), Delhi High Court.
9. Shri Chandranshu Chaturvedy, Research Officer, Judicial Academy, Assam
10. Shri Bhupen Kumar Nath, OSD, Gauhati High Court, Guwahati [under order of appointment as Joint Registrar (PM & P), Gauhati High Court, Guwahati]

**It is for information of the participants that the Regional Consultation is being organized to discuss the draft rules pertaining to Reception, Retrieval, Authentication and Preservation of Electronic Records. The draft rule is uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice'). The participants are requested to go through the said rules so that they can give valuable inputs during the Regional Consultation.**

**The Schedule & Venue of the programme will be uploaded in the aforesaid link ('Training Notice') in due course.**

11. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
12. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

AA 23.1.18

**Registrar (Judicial)**

Page 2 of 2